

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

EXCISE APPEAL NO: 89270 OF 2013

[Arising out of Order-in-Appeal No US/178/M-II/2013 dated 27th June 2013
passed by the Commissioner of Central Excise (Appeals), Mumbai – II.]

Gini & Jony Ltd

A-601 Citi Point, JB Nagar, Andheri-Kurla Road
Andheri (E), Mumbai - 400059

... Appellant

versus

Commissioner of Central Excise

Mumbai – II

Utpad Shulk Bhavan, 3rd Floor, C-24 Sector E,
Bandra-Kurla Complex, Bandra (E), Mumbai - 400051

...Respondent

APPEARANCE:

Shri M H Sukheja, Advocate for the appellant

Shri P K Acharya, Superintendent (AR) for the respondent

CORAM:

**HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)
HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)**

FINAL ORDER NO: A / 86352/2023

DATE OF HEARING:	12/09/2023
DATE OF DECISION:	12/09/2023

PER: CORAM

Learned Counsel for the appellant submits that M/s Gini &

Jony Ltd wish to withdraw the appeal. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

(C J MATHEW)
Member (Technical)

**/as*